

ITEM NO.49

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1883/2024

SHIV MURAT

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 30-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divyesh Pratap Singh, AOR
Mr. Amit Sangwan, Adv.
Mr. Ashu Bhindwar, Adv.

For Respondent(s)

Mr. Garvesh Kabra, AOR
Mr. Abhishek Jaju, Adv.
Mr. Avanish Deshpande, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has filed counter affidavit.

Await certificate of service from High Court in respect of
respondent no.2.

Await original records from High Court and Trial Court.

List again on 22.10.2024.

SUJATA SINGH
Registrar

HJ

Sujata
Singh

Digitally signed by Sujata
Singh
Date: 2024.08.30 18:29:18
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